

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT
BULLETIN PART - II
(GENERAL INFORMATION RELATING TO LEGISLATIVE AND OTHER MATTERS)
Tuesday, April 02, 1996/ Chaitra 13, 1918 (Saka)

No.253

STATUS OF THREE JANATA DAL MEMBERS

The orders passed by Hon'ble Speaker regarding Formation of Janata Dal (Bidhuri) Group is reproduced below :-

ORDER

Whereas Shri Ramvir Singh Bidhuri, Shri Parvez Hashmi and Shri Mateen Ahmed were elected to the Legislative Assembly of N.C.T. of Delhi on Janata Dal Ticket vide Election Commission Notification No. 308/LAS/93 (No.171) dated 01 December, 1993 and sworn in as Members on 14th December, 1993.

And whereas Shri Ramvir Singh Bidhuri, Shri Parvez Hashmi and Shri Mateen Ahmed have now presented me a communication in person today, the 2nd April, 1996 stating that they "have constituted a separate group (Political Party) with effect from 30th March, 1996 by the name Janata Dal (Bidhuri) which has arisen as a result of the split in the Janata Dal Legislature Party".

And now, therefore, after careful examination of the case and in exercise of the powers conferred upon me under the Tenth Schedule of the Constitution of India, I, Charti Lal Goel, Speaker, Delhi Vidhan Sabha, do hereby declare that since Shri Ramvir Singh Bidhuri, Shri Parvez Hashmi and Shri Mateen Ahmed constituted a group representing a faction which has arisen as a result of the split in the four member original political party and this group consists of not less than 1/3 members of such Legislature Party, accordingly, henceforth the group consisting of Shri Ramvir Singh Bidhuri, Shri Parvez Hashmi and Shri Mateen Ahmed shall be treated "as "Janata Dal (Bidhuri)" with immediate effect, as requested by them.

Sd/-
(CHARTI LAL GOEL)
SPEAKER,
DELHI VIDHAN SABHA "

Dated 2nd April, 1996.

(S.K. SHARMA)
JOINT SECRETARY
FOR SECRETARY